

(Amount Rs. in crore)

Airline Companies	Exposure	Outstanding
Deccan Cargo Express & Logistics	156	157
Go Air	1100	927
Inter Globe Aviation Ltd.	575	325
Jet Airways	6513	5899
Jet Lite	850	779
Kingfisher Airlines	5793	5748
Maritime Energy Heli Air Service Pvt. Ltd.	7	7
Paramount Airways Pvt. Ltd.	579	511
Spice Jet Ltd.	220	220

#Date furnished by SBI.

*Major component of above loans are covered by various tangible and intangible securities.

(b) to (d) State Bank of India has not extended any further relief to Kingfisher Airlines.

MFIs Operating in the Country

2059. DR. PRABHAKAR KORE : Will the minister of FINANCE be pleased to state :

- (a) the number of Micro Finance Institutions (MFIs) operating in the country, State-wise;
- (b) whether the Micro Finance sector has been extended for individual SHGS/JGS;
- (c) if so, the details of the developments noticed so far, State-wise, including Karnataka; and
- (d) the number of people benefited so far, from such MFIs ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) Only Non Banking Finance Companies (NBFCs) undertaking microfinance activities which are registered with the Reserve Bank of India (RBI), are regulated in terms of the provisions of the Chapter III B of RBI Act, 1934 and the directions issued under it. There are 36 such companies that are registered with RBI, the details are as under :

S.No.	State	Name of the NBFC (MFI)
1	2	3
1.	Gujarat	Chandan Dhara Finance Ltd.
2.	Karnataka	Ujivan Financial Services Ltd.
3.		BSS Microfinance Private Ltd.
4.		Janalakshmi Finance Pvt. Ltd.
5.	Orissa	M/s Adhikar Micro Finance Pvt. Ltd.
6.	Andhra Pradesh	Asmitha Microfin Limited
7.		Future financial Services Ltd.
8.		Maanaveeya Holding & Investments Pvt. Ltd.
9.		Share Microfin Ltd.
10.		SKS Microfinance Private Ltd.
11.		Spandana Sphoorty Finance Ltd.
12.		Nano Financial Services India Pvt. Ltd.
13.		Microsupport Financial Service Ltd.
14.		CRESA Financial Services Pvt. Ltd.
15.		Keertana Financial Ltd.
16.		SWAWS Microcredit Cor. India Pvt. Ltd.
17.		G.P. Mass Finance Ltd.
18.		Sai Adarsha Finance & Investments India Pvt. Ltd.
19.		The Beliwether Microfinance Fund Pvt. Ltd.
20.		Bharatiya Samrudhi Finance Ltd.
21.		Jacynth Finvest Pvt. Ltd.
22.		Saadhana Innovative Financial Products and Services Ltd.
23.		Dovefin Microfinance Pvt. Ltd.
24.	Uttar Pradesh	Nimisha Finance India Pvt. Ltd.
25.		Sonata Finance Pvt. Ltd.
26.	West Bengal	Grameen Financial Services Pvt. Ltd.
27.		Bandhan Financial Services Pvt. Ltd.

1	2	3
28.		Village Financial Services Pvt. Ltd.
29.		Disari Saving & Credit Corpn Ltd.
30.	New Delhi	Saija Finance Pvt. Ltd.
31.		Star Global Resources Pvt. Ltd.
32.		Vikram Finlease Pvt. Ltd.
33.		Mimoza Enterprises Finance Ltd.
34.		Bhartiya Samruddhi Finance Ltd.
35.		Comet Leasing & Finance Ltd.
36.	Rajasthan	Sahayata Microfinance Pvt. Ltd.

Source : RBI

Micro Finance Sector provides assistance to individuals as well as groups like SHGs/ JLGs. The details of bank loans disbursed to SHGs in Karnataka during the last three years are as under :

Year	No of SHGs	Loan disbursed Amount (In Rs. crore)
2008-09	134225	1020.40
2009-10	104151	1130.44
2010-11	90343	1374.35

RBI does not maintain data on number of beneficiaries of MFIs.

Restructuring of Loans to West Bengal

2060. SHRI SUKHENDU SEKHAR ROY : Will the Minister of FINANCE be pleased to state :

(a) whether the State Government of West Bengal has inherited and is carrying over a debt burden worth Rs. 12 lakh crores from previous Government in the State;

(b) if so, whether the Chief Minister of West Bengal has requested the Union Government to put a moratorium on repayment of interest for three years in the form of grant and a total restructuring of the loan amount;

(c) if so, whether such request is under consideration of the Union Government;

(d) if so, the detail thereof; and

(e) if not, the reasons therefor ?